**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

### C.P.No.189/KB/2015

118

### Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company		Yash Vardhan MallVersus-Indrapuri Studios Pvt.Ltd. & Ors.		
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
1. 2. 1. 2. 3. 4		MARMA, ADV. J HA DAS, AM. Mo Rangi Shuterial, A Juga Dang Chatsaboty	Petitioner Sr. Adv. J. An Av Leup ta, Adv. J. Re Leup ta, Adv. J. L.	Laboran. 27.01.2018 A. O. 2018 A. A. A

#### ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 4 and 7 is present.

As directed vide order dated 14/12/2017 both the parties were directed to file written submissions within 3 weeks. However, that direction is not complied with. Both the parties are again directed to file their written submissions within 2 weeks.

Since it is a part heard matter to be adjourned for hearing before regular Bench.

List it on 08/03/2018 for hearing.

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(Jinan K.R.) Member (J)